

**OFFICE OF THE CHAIRMAN, DISTRICT LEGAL SERVICES AUTHORITY,
CUTTACK
DISTRICT COURT CAMPUS
SELECTION FOR DEPUTY CHIEF LEGAL AID DEFENSE COUNSEL**

NOTICE

A test will be conducted on **03.11.2019** from **10.00 a.m onwards** in the Office of District Legal Services Authority, District Court campus, Cuttack for engagement of Deputy Chief Legal Aid Defense Counsel on **Short Term Contract Basis for a period of one year**. Interested candidates may attend the interview with the original testimonials by reporting latest by **9.00 a.m**. Application in the prescribed proforma may be submitted so as to reach the undersigned latest by **5.00 P.M. of 31.10.2019**.

Sl No	Name of the Post	No. of Vacancies	Qualification	Consolidated Remuneration per month
1	Deputy Legal Aid Defense Counsel	01	<ol style="list-style-type: none">1. Practice in Criminal Law for at least 7 years.2. Excellent understating of Criminal Law.3. Excellent Oral and Written communication skills.4. Skill in legal research.5. Thorough understanding of ethical duties of defense counsel.6. Ability to work effectively and efficiently with others.7. Must have handled at least 20 criminal trials including appeals in Sessions Courts.	Rs. 30,000/- to Rs. 60, 000/-

This Authority reserves to cancel the engagement at any point of time without assigning any reason thereof.

For details visit District Court Website
<http://ecourts.gov.in/odisha/cuttackdc>.

N.B. There shall be a written as well as Viva Voce test.

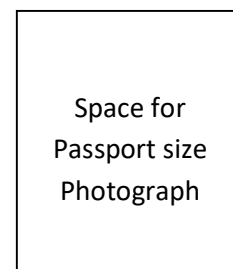
**Sd/-
Chairman
District Legal Services Authority,
Cuttack**

FORMAT OF APPLICATION

1. Name of the Advocate :
(in BLOCK LETTERS)
2. Father/Husband's Name :
3. Sex (Male/Female) :
4. Marital Status (Married/Unmarried) :
5. Religion :
6. Permanent Address :

7. Present Address :

8. Bar Council Enrollment No. with date:
(Enclose copy of Bar Council Enrollment Certificate)
9. Years of Experience as an advocate :
(along with area of practice)
10. Proof of the professional experience in Criminal Law:
(Enclose experience certificate of actual practice)
11. List of Criminal trials including appeals with case/appeal
Nos, Names of Courts in respect of at least 20 such cases,
In which the applicant has appeared:
12. Mobile No./Tel. Phone No. & E. Mail ID (if any) :



DECLARATION

I do hereby solemnly affirm and declare that the above mentioned information is true & correct to the best of my knowledge and belief and I have not concealed anything which on revelation would disqualify me from my engagement as Deputy Chief Legal Aid Defense Counsel.

Date :

Place :

SIGNATURE OF THE ADVOCATE